

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 705-706/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

ATEEQ AHMAD

Respondent(s)

Date : 08-08-2022 These appeals were called on for hearing today.

For Appellant(s)

Mr. Garvesh Kabra, AOR  
Mr. Amit Singh, Adv.  
Mr. Lav Kumar A., Adv.  
Mr. Rajender Prasad, Adv.

For Respondent(s)

Mr. Rajender Prasad, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Both respondents are duly represented.

Records received.

Four weeks time, is granted to counsel for appearing parties to file additional documents.

After the expiry of said period, matter shall be processed for listing before the Hon'ble Court as per the rules.

S.P.S. LALER  
Registrar